

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013 (Pt.)/2598/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the ^{hr} 19 April, 2022.

Sub: **Restricted holiday and station leave permission.**

Ref:- Your letter No.SPL/CBI/01-20/170, dated 18.04.2022.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **restricted holiday on 20.04.2022 with station leave permission from the evening of 19.04.2022 till the morning of 22.04.2022** and **station leave permission from the evening of 22.04.2022 till the morning of 23.04.2022**, have been granted. The Special Judge, Addl. CBI Court No.1, Guwahati and in his absence the Special Judge, Addl. CBI Court No.2, Guwahati and in his absence the Special Judge, Addl. CBI Court No.3, Guwahati shall remain in charge of your Court and office, during your absence.

Yours faithfully,

Self

JT. REGISTRAR(VIGILANCE)

Memo NO.HC.VII-87/2013 (Pt.)/2599-2600-2601-2602 /A, dated , 19-04-2022
Copy to :

1. The Special Judge, Addl. CBI Court No.1, Guwahati.
2. The Special Judge, Addl. CBI Court No.2, Guwahati.
3. The Special Judge, Addl. CBI Court No.3, Guwahati.
4. The Project Manager, Gauhati High Court.

Self
JT.REGISTRAR(VIGILANCE)
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